

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :25-02-2026

Date : 25.02.2026

A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section
4014/2026	25.02.2026	BLAPL-11681/2025	BK NAYAK	C.O.		Order Dtd. 2026-02-23	BAIL-2
4015/2026	25.02.2026	BLAPL-9785/2025	NK ROUT	C.O.		Order Dtd. 2026-02-23	BAIL-2
4016/2026	25.02.2026	BLAPL-11559/2025	S SAMAL	C.O.		Order Dtd. 2026-02-23	
4017/2026	25.02.2026	BLAPL-11702/2025	AK SRICHANDAN	C.O.		Order Dtd. 2026-02-23	
4018/2026	25.02.2026	ABLAPL-4385/2025	A DAS	C.O.		Order Dtd. 2026-02-23	BAIL-2
4023/2026	25.02.2026	CRLMC-5197/2025	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-13	
4024/2026	25.02.2026	CMP-1858/2025	A.K.SWAIN	C.O.	COURT NO. 8	Order Dtd. 9999-12-31	
4025/2026	25.02.2026	CONTC-3018/2025	R.C.MUDULI	C.O.	COURT NO. 8	Order Dtd. 2026-02-20	
4026/2026	25.02.2026	CRP-51/2025	R.K.BEHERA	C.O.	COURT NO. 21	Order Dtd. 2026-04-13	CIVIL REVISION
4027/2026	25.02.2026	CRLREV-114/2026	P.PARIDA	C.O.	COURT NO. 21	Order Dtd. 2026-02-23	
4028/2026	25.02.2026	CONTC-949/2026	G.C.SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-20	
4031/2026	25.02.2026	WP (C) - 5979/2026	P. K. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-24	
4033/2026	25.02.2026	ABLAPL-892/2026	PK PAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-23	

4034/2026	25.02.2026	ABLAPL-594/2026	A MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-23	BAIL-1
4035/2026	25.02.2026	ABLAPL-1008/2026	J PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-23	
4040/2026	25.02.2026	WP (C) - 37829/2025	N. K. ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-18	WRIT BRANCH-4
4041/2026	25.02.2026	WP (C) - 5018/2026	L. D. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-19	
4042/2026	25.02.2026	WP (C) - 5701/2026	K. PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-20	WRIT BRANCH-7
4043/2026	25.02.2026	WP (C) - 885/2026	N. C. SINHA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-19	WRIT BRANCH-1
4044/2026	25.02.2026	WP (C) - 909/2026	L. DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-23	WRIT BRANCH-4
4045/2026	25.02.2026	WP (C) - 5982/2026	P. C. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-2
4046/2026	25.02.2026	WP (C) - 3033/2026	H. K. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-23	WRIT BRANCH-3
4047/2026	25.02.2026	WP (C) - 2708/2026	S. R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-23	WRIT BRANCH-7
4048/2026	25.02.2026	WP (C) - 2759/2026	S. R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-23	WRIT BRANCH-2
4049/2026	25.02.2026	WP (C) - 3067/2026	S. R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-23	
4050/2026	25.02.2026	WP (C) - 3069/2026	S. R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-23	
4051/2026	25.02.2026	WP (C) - 4293/2026	R. K. BARIK	C.O.	COURT NO. 12	Order Dtd. 2026-04-20	WRIT BRANCH-2
4052/2026	25.02.2026	WP (C) - 5883/2026	P. K. BEHERA	C.O.	COURT NO. 12	Order Dtd. 2026-02-23	
4053/2026	25.02.2026	WP (C) - 1474/2026	N. MALLICK	C.O.	COURT NO. 12	Order Dtd. 2026-02-23	WRIT BRANCH-7
4054/2026	25.02.2026	WP (C) - 27630/2025	B. K. MOHARANA	C.O.	COURT NO. 12	Order Dtd. 2026-02-23	WRIT BRANCH-1
4055/2026	25.02.2026	WP (C) - 3150/2026	D. K. BEHERA	C.O.	COURT NO. 12	Order Dtd. 2026-02-23	

4056/2026	25.02.2026	WP (C) - 5177/2026	B. K. SINGH	C.O.	COURT NO. 12	Order Dtd. 2026-02-23	
4057/2026	25.02.2026	CRLA- 498/2024	G SAHOO	C.O.	COURT NO. 7	Order Dtd. 2026-03-05	CRIMINAL APPEAL
4058/2026	25.02.2026	WP (C) - 5028/2026	B. K. SINGH	C.O.	COURT NO. 7	Order Dtd. 2026-02-23	
4059/2026	25.02.2026	WP (C) - 5029/2026	B. K. SINGH	C.O.	COURT NO. 7	Order Dtd. 2026-02-23	WRIT BRANCH-6
4060/2026	25.02.2026	CRLA- 505/2024	G SAHOO	C.O.	COURT NO. 7	Order Dtd. 2026-03-05	CRIMINAL APPEAL
4061/2026	25.02.2026	WP (C) - 5031/2026	B. K. SINGH	C.O.	COURT NO. 7	Order Dtd. 2026-02-23	
4062/2026	25.02.2026	WP (C) - 5942/2026	G. JAYSINGH	C.O.	COURT NO. 7	Order Dtd. 2026-02-24	WRIT BRANCH-7
4063/2026	25.02.2026	WP (C) - 5772/2026	KSHITISH	C.O.	COURT NO. 7	Order Dtd. 2026-02-24	WRIT BRANCH-6
4064/2026	25.02.2026	WP (C) - 5767/2026	KSHITISH	C.O.	COURT NO. 7	Order Dtd. 2026-02-24	
4065/2026	25.02.2026	WP (C) - 34395/2025	R. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2026-02-24	
4066/2026	25.02.2026	WP (C) - 5771/2026	KSHITISH	C.O.	COURT NO. 7	Order Dtd. 2026-02-24	WRIT BRANCH-8
4067/2026	25.02.2026	WP (C) - 2324/2026	S. C. MEKAP	C.O.	COURT NO. 23	Order Dtd. 2026-01-28	
4068/2026	25.02.2026	WP (C) - 4616/2026	R. B. MISHRA	C.O.	COURT NO. 23	Order Dtd. 2026-02-24	
4069/2026	25.02.2026	BLAPL- 11521/2025	B DAS	C.O.	COURT NO. 23	Order Dtd. 2026-02-17	BAIL-1
4070/2026	25.02.2026	WP (C) - 1929/2026	R. R. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2026-02-23	WRIT BRANCH-5
4071/2026	25.02.2026	ABLAPL- 12086/2025	A MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-02-19	
4072/2026	25.02.2026	ABLAPL- 11759/2025	A MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-02-19	
4075/2026	25.02.2026	CMP- 319/2026	P. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-23	

4076/2026	25.02.2026	WP (C) - 6038/2026	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-24	WRIT BRANCH (DIVISION BENCH-2)
4078/2026	25.02.2026	WP (C) - 3913/2026	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-23	WRIT BRANCH-1
4079/2026	25.02.2026	WP (C) - 5531/2026	NIRANJAN ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-20	
4080/2026	25.02.2026	WP (C) - 24022/2025		C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-23	WRIT BRANCH-4
4081/2026	25.02.2026	WP (C) - 6021/2026	R. K. MOHABHOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-24	WRIT BRANCH-7
4082/2026	25.02.2026	WP (C) - 6093/2026	S. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-24	WRIT BRANCH (DIVISION BENCH-1)
4083/2026	25.02.2026	WP (C) - 4843/2026	A. B. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-24	WRIT BRANCH (DIVISION BENCH-2)
4084/2026	25.02.2026	CRLMA-384/2023	K BARAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-24	BAIL-1
4085/2026	25.02.2026	WP (C) - 34216/2025	P K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-24	
4086/2026	25.02.2026	WP (C) - 28502/2025	P K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-24	
4087/2026	25.02.2026	RSA-336/2025	P K BARIK	C.O.	COURT NO. 12	Order Dtd. 2026-07-06	
4088/2026	25.02.2026	CRLMC-155/2022	S CH SUNDARA	C.O.	COURT NO. 12	Order Dtd. 2026-02-19	CRIMINAL MISC
4089/2026	25.02.2026	WP (C) - 1857/2026	P. L. MISHRA	C.O.	COURT NO. 12	Order Dtd. 2026-02-23	WRIT BRANCH (DIVISION BENCH-2)
4090/2026	25.02.2026	WP (C) - 24563/2025	S. P. SAMANTA	C.O.	COURT NO. 12	Order Dtd. 2026-02-23	
4091/2026	25.02.2026	WP (C) - 1005/2026	S K SAHU	C.O.	COURT NO. 12	Order Dtd. 2026-02-24	WRIT BRANCH (DIVISION BENCH-1)
4092/2026	25.02.2026	WP (C) - 1005/2026	S MITRA	C.O.	COURT NO. 12	Order Dtd. 2026-02-24	WRIT BRANCH (DIVISION BENCH-1)

4093/2026	25.02.2026	WPCRL-10/2026	S K BEHERA	C.O.	COURT NO. 12		
4094/2026	25.02.2026	WPCRL-10/2026	S BISWAL	C.O.	COURT NO. 12	Order Dtd. 2026-02-23	
4096/2026	25.02.2026	WPCRL-10/2026	JYOTI PRAKASH PATRA	C.O.	COURT NO. 12	Order Dtd. 2026-02-23	
4099/2026	25.02.2026	WP (C) - 5100/2026	R. SAMAL	C.O.	COURT NO. 12	Order Dtd. 2026-02-17	
4100/2026	25.02.2026	WP (C) - 5822/2026	S. C. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
4101/2026	25.02.2026	WP (C) - 5728/2026	K.N.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-20	WRIT BRANCH-7
4102/2026	25.02.2026	WP (C) - 5814/2026	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-23	WRIT BRANCH-1
4103/2026	25.02.2026	ABLAPL-1089/2026	BP TANGA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-23	
4104/2026	25.02.2026	ABLAPL-1093/2026	BB MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-23	BAIL-1
4107/2026	25.02.2026	ABLAPL-1094/2026	NK ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-23	
4108/2026	25.02.2026	ABLAPL-1095/2026	AK JATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-23	
4110/2026	25.02.2026	ABLAPL-1097/2026	B BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-23	
4112/2026	25.02.2026	ABLAPL-1099/2026	GS MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-23	
4113/2026	25.02.2026	ABLAPL-1101/2026	DP DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-23	
4115/2026	25.02.2026	ABLAPL-1102/2026	AK JATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-23	
4117/2026	25.02.2026	ABLAPL-1104/2026	M NANDY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-23	
4120/2026	25.02.2026	ABLAPL-1106/2026	SK SUNDARA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-23	
4121/2026	25.02.2026	ABLAPL-1109/2026	J PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-23	

4124/2026	25.02.2026	ABLAPL-1110/2026	AK NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-23	
4127/2026	25.02.2026	WP (C) - 5503/2026	S DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-24	WRIT BRANCH (DIVISION BENCH-1)
4129/2026	25.02.2026	WP (C) - 5405/2026	S K SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-24	WRIT BRANCH-2
4133/2026	25.02.2026	WP (C) - 5921/2026	D K MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-24	WRIT BRANCH-3
4135/2026	25.02.2026	WP (C) - 35046/2023	M R SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-24	WRIT BRANCH-3
4137/2026	25.02.2026	WP (C) - 21615/2025	S K RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-24	WRIT BRANCH (DIVISION BENCH-2)
4138/2026	25.02.2026	WP (C) - 9403/2025	P BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-08	WRIT BRANCH-7
4139/2026	25.02.2026	WP (C) - 9455/2025	P BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-23	WRIT BRANCH (DIVISION BENCH-2)
4140/2026	25.02.2026	CRLREV-1134/2025	R.K.MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2026-03-30	
4141/2026	25.02.2026	WA-297/2026	L.D.PANDA	C.O.	COURT NO. 17	Order Dtd. 2026-02-24	
4142/2026	25.02.2026	CRLMC-584/2026	M.NAYAK	C.O.	COURT NO. 6	Order Dtd. 2026-03-23	
4144/2026	25.02.2026	WP (C) - 6121/2026	B DAS	C.O.	COURT NO. 6	Order Dtd. 2026-02-24	WRIT BRANCH-3
4145/2026	25.02.2026	CRLMC-584/2026	M.NAYAK	C.O.	COURT NO. 6	Order Dtd. 2026-03-23	
4146/2026	25.02.2026	RVWPET-286/2025	M.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2026-02-23	
4148/2026	25.02.2026	CRLMC-5615/2025	H.K.PATRA	C.O.	COURT NO. 6	Order Dtd. 2026-02-23	
4151/2026	25.02.2026	CRLMC-5614/2025	H.K.PATRA	C.O.	COURT NO. 6	Order Dtd. 2026-02-23	
4152/2026	25.02.2026	WP (C) - 5557/2026	B DAS	C.O.	COURT NO. 6	Order Dtd. 2026-02-24	

4154/2026	25.02.2026	CONTC-6300/2025	S.K.MISHRA	C.O.	COURT NO. 6	Order Dtd. 2026-03-17	
4157/2026	25.02.2026	CONTC-6301/2025	S.K.MISHRA	C.O.	COURT NO. 6	Order Dtd. 2026-03-17	
4158/2026	25.02.2026	WP (C) - 5059/2026	R P ROUT	C.O.	COURT NO. 6	Order Dtd. 2026-02-23	WRIT BRANCH-6
4161/2026	25.02.2026	CONTC-6233/2025	S.K.MISHRA	C.O.	COURT NO. 6	Order Dtd. 2026-03-17	
4162/2026	25.02.2026	CONTC-6248/2025	S.K.MISHRA	C.O.	COURT NO. 6	Order Dtd. 2026-03-17	CONTEMPT
4166/2026	25.02.2026	WP (C) - 5972/2026	S DAS	C.O.	COURT NO. 6	Order Dtd. 2026-02-24	WRIT BRANCH-6
4167/2026	25.02.2026	CONTC-6249/2025	S.K.MISHRA	C.O.	COURT NO. 6	Order Dtd. 2026-03-17	
4169/2026	25.02.2026	CRLMC-5186/2025	P.K.JENA	C.O.	COURT NO. 6	Order Dtd. 2026-02-23	CRIMINAL MISC
4170/2026	25.02.2026	CRLA-1139/2025	R.R.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL APPEAL
4171/2026	25.02.2026	CRLMC-5323/2025	ABHIJIT DAS	C.O.	COURT NO. 8	Order Dtd. 2026-03-19	
4172/2026	25.02.2026	CRLA-699/2025	K.DAS	C.O.	COURT NO. 23	Order Dtd. 2026-04-29	
4173/2026	25.02.2026	CRLMP-200/2026	DEBENDRA PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2026-02-23	
4174/2026	25.02.2026	CMP-317/2026	M.BEHERA	C.O.	COURT NO. 23	Order Dtd. 2026-02-19	
4175/2026	25.02.2026	WP (C) - 5804/2026	GYANENDRA KUMAR TRIPATHY	C.O.	COURT NO. 23	Order Dtd. 2026-02-24	
4176/2026	25.02.2026	WP (C) - 5404/2026	M.NAYAK	C.O.	COURT NO. 23	Order Dtd. 2026-02-24	WRIT BRANCH-8
4180/2026	25.02.2026	WP (C) - 5630/2026	S DAS	C.O.	COURT NO. 23	Order Dtd. 2026-02-24	WRIT BRANCH-6
4182/2026	25.02.2026	WP (C) - 5609/2026	B DAS	C.O.	COURT NO. 23	Order Dtd. 2026-02-24	WRIT BRANCH-4
4183/2026	25.02.2026	WP (C) - 5606/2026	B DAS	C.O.	COURT NO. 23	Order Dtd. 2026-02-24	WRIT BRANCH-6
4184/2026	25.02.2026	WP (C) - 5605/2026	B DAS	C.O.	COURT NO.	Order Dtd. 2026-02-24	WRIT BRANCH

					23		(DIVISION BENCH-2)
4185/2026	25.02.2026	WP (C) - 4556/2026	ASHOK KUMAR BEHERA	C.O.	COURT NO. 1	Order Dtd. 2026-03-16	WRIT BRANCH (DIVISION BENCH-2)
4186/2026	25.02.2026	WP (C) - 3668/2026	B SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-02-24	WRIT BRANCH-1
4187/2026	25.02.2026	WP (C) - 2249/2026	M R ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2026-02-24	
4188/2026	25.02.2026	WP (C) - 1696/2026	N C ROUT	C.O.	COURT NO. 1	Order Dtd. 2026-02-24	WRIT BRANCH (DIVISION BENCH-2)
4189/2026	25.02.2026	WP (C) - 1369/2026	S CH DASH	C.O.	COURT NO. 1	Order Dtd. 2026-03-16	
4190/2026	25.02.2026	WP (C) - 33968/2025	LALATENDU KANUNGO	C.O.	COURT NO. 1	Order Dtd. 2026-02-23	WRIT BRANCH-4
4191/2026	25.02.2026	WP (C) - 18762/2023	C SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-02-23	WRIT BRANCH-5
4192/2026	25.02.2026	WP (C) - 25598/2023	R C MUDULI	C.O.	COURT NO. 1	Order Dtd. 2026-02-18	WRIT BRANCH-2
4193/2026	25.02.2026	WP (C) - 15928/2022	C R NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-02-23	WRIT BRANCH-5
4194/2026	25.02.2026	WP (C) - 26514/2022	S. R BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-02-20	WRIT BRANCH-3
4195/2026	25.02.2026	ABLAPL-1232/2026	N.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-02-23	BAIL-1
4196/2026	25.02.2026	ABLAPL-1115/2026	A.K.BEHERA	C.O.	COURT NO. 1	Order Dtd. 2026-02-23	
4197/2026	25.02.2026	ABLAPL-1117/2026	A.K.MISHRA	C.O.	COURT NO. 1	Order Dtd. 2026-02-23	BAIL-2
4198/2026	25.02.2026	ABLAPL-1117/2026	A.K.MISHRA	C.O.	COURT NO. 1	Order Dtd. 2026-02-23	BAIL-2
4199/2026	25.02.2026	ABLAPL-1118/2026	A.K.BEHERA	C.O.	COURT NO. 1	Order Dtd. 2026-02-23	
4200/2026	25.02.2026	ABLAPL-1119/2026	A.PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-02-23	BAIL-2
4201/2026	25.02.2026	ABLAPL-1113/2026	N.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-02-23	
4202/2026	25.02.2026	ABLAPL-1114/2026	S.R.BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-16	BAIL-1

4203/2026	25.02.2026	ABLAPL-9195/2025	D.P.DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-23	BAIL-1
4204/2026	25.02.2026	ABLAPL-9308/2025	P.K.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-23	
4205/2026	25.02.2026	ABLAPL-10126/2025	S.BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-23	BAIL-1
4206/2026	25.02.2026	WP (C) - 5053/2026	PRASANTA KUMAR PATRI	C.O.	COURT NO. 12	Order Dtd. 2026-02-23	
4216/2026	25.02.2026	WP (C) - 3088/2025	M. K. PATI	C.O.	COURT NO. 12		WRIT BRANCH (DIVISION BENCH-2)
4219/2026	25.02.2026	ABLAPL-1116/2026	PK MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-23	
4221/2026	25.02.2026	ABLAPL-1111/2026	BIRAJA PRASAD NANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-23	BAIL-1
4222/2026	25.02.2026	WP (C) - 6082/2026	B. K. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-24	
4223/2026	25.02.2026	BLAPL-1095/2026	KR JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-24	BAIL-2
4226/2026	25.02.2026	BLAPL-225/2026	RK MALICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-24	
4227/2026	25.02.2026	BLAPL-335/2026	S DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-25	
4228/2026	25.02.2026	BLAPL-242/2026	S CHOUDHURY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-24	BAIL-1
4229/2026	25.02.2026	BLAPL-915/2026	PK JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-24	
4230/2026	25.02.2026	BLAPL-226/2026	C SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-24	BAIL-1
4232/2026	25.02.2026	BLAPL-1015/2026	GR PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-24	
4233/2026	25.02.2026	BLAPL-1018/2026	GR PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-24	
4236/2026	25.02.2026	BLAPL-240/2026	AK SRICHANDAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-24	
4237/2026	25.02.2026	BLAPL-228/2026	B BARIK	C.O.	COURT NO. 3	Order Dtd. 2026-02-24	

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4238/2026	25.02.2026	BLAPL-238/2026	PK PAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-24	
4248/2026	25.02.2026	WP (C) - 32138/2025	P. BARIK	C.O.	COURT NO. 12	Order Dtd. 2026-03-25	WRIT BRANCH-4
4249/2026	25.02.2026	WP (C) - 5762/2026	U. P. BAG	C.O.	COURT NO. 12	Order Dtd. 2026-04-27	
4251/2026	25.02.2026	WP (C) - 5741/2026	B. K. DAS	C.O.	COURT NO. 12	Order Dtd. 2026-04-27	WRIT BRANCH-7
4252/2026	25.02.2026	WP (C) - 6075/2026	M. R. PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-1)
4253/2026	25.02.2026	WP (C) - 5706/2026	B. K. DAS	C.O.	COURT NO. 12	Order Dtd. 2026-04-27	
4254/2026	25.02.2026	WP (C) - 3359/2026	S. S. PATRA	C.O.	COURT NO. 12	Order Dtd. 2026-02-23	
4255/2026	25.02.2026	WP (C) - 5243/2026	D.J. SWAIN	C.O.	COURT NO. 12	Order Dtd. 2026-02-24	WRIT BRANCH-8
4256/2026	25.02.2026	BLAPL-237/2026	T R DAS	C.O.	COURT NO. 12	Order Dtd. 2026-02-24	
4257/2026	25.02.2026	BLAPL-241/2026	T R DAS	C.O.	COURT NO. 12	Order Dtd. 2026-02-24	BAIL-1
4258/2026	25.02.2026	BLAPL-4588/2025	T R DAS	C.O.	COURT NO. 12	Order Dtd. 2026-02-23	
4260/2026	25.02.2026	WP (C) - 28214/2023	N ROUT	C.O.	COURT NO. 12	Order Dtd. 2026-02-24	WRIT BRANCH-8
4261/2026	25.02.2026	WP (C) - 16228/2024	A T NAYAK	C.O.	COURT NO. 12	Order Dtd. 2026-02-24	WRIT BRANCH (DIVISION BENCH-1)
4262/2026	25.02.2026	WP (C) - 16228/2024	B K SETHI	C.O.	COURT NO. 12	Order Dtd. 2026-02-24	WRIT BRANCH (DIVISION BENCH-1)
4263/2026	25.02.2026	WP (C) - 18480/2024	K R SAHOO	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-1)
4264/2026	25.02.2026	WP (C) - 25891/2024	D SAMAL	C.O.	COURT NO. 5	Order Dtd. 2026-02-23	
4265/2026	25.02.2026	WP (C) -	D SAMAL	C.O.	COURT	Order Dtd. 2026-02-23	

		25891/2024			NO. 5		
4266/2026	25.02.2026	WA-1405/2024	T SWAIN	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT APPEAL
4267/2026	25.02.2026	WA-3396/2024	M R ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2026-02-23	
4268/2026	25.02.2026	CONTC-6786/2024	S SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-02-24	
4269/2026	25.02.2026	CONTC-6788/2024	S SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-02-24	
4270/2026	25.02.2026	CONTC-6789/2024	S SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-02-24	CONTEMPT
4271/2026	25.02.2026	CONTC-6790/2024	S SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-02-24	CONTEMPT
4272/2026	25.02.2026	CONTC-6791/2024	S SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-02-24	
4273/2026	25.02.2026	CONTC-6794/2024	S SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-02-24	
4274/2026	25.02.2026	CONTC-6796/2024	S SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-02-24	
4275/2026	25.02.2026	CONTC-6797/2024	S SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-02-24	
4276/2026	25.02.2026	CONTC-6798/2024	S SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-02-24	CONTEMPT
4277/2026	25.02.2026	CONTC-6799/2024	S SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-02-24	
4278/2026	25.02.2026	WP (C) - 6834/2024	S SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-03-22	WRIT BRANCH (DIVISION BENCH-3)
4279/2026	25.02.2026	CONTC-835/2024	S SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-05-03	
4280/2026	25.02.2026	CONTC-6837/2024	S SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-02-24	
4281/2026	25.02.2026	CONTC-6838/2024	S SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-02-24	CONTEMPT
4283/2026	25.02.2026	CONTC-6853/2024	S SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-02-24	
4284/2026	25.02.2026	CONTC-7001/2024	S SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-02-24	
4285/2026	25.02.2026	CONTC-7007/2024	S SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-02-24	CONTEMPT
4286/2026	25.02.2026	BLAPL-13456/2025	SATYANARAYAN MISHRA	C.O.	COURT NO. 1	Order Dtd. 2026-02-24	
4288/2026	25.02.2026	BLAPL-13337/2025	SK SWAIN	C.O.	COURT NO. 1	Order Dtd. 2026-02-24	
4289/2026	25.02.2026	WP (C) - 6139/2026	R. C. ROUT	C.O.	COURT NO. 1	Order Dtd. 2026-02-25	WRIT BRANCH-2
4290/2026	25.02.2026	BLAPL-	RR NAYAK	C.O.	COURT	Order Dtd. 2026-02-24	BAIL-2

		13841/2025			NO. 1		
4291/2026	25.02.2026	BLAPL-13828/2025	S CHOUDHURY	C.O.	COURT NO. 1	Order Dtd. 2026-02-24	
4292/2026	25.02.2026	BLAPL-13647/2025	G SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-02-24	BAIL-2
4293/2026	25.02.2026	BLAPL-13613/2025	ARUN KUMAR BUDHIA	C.O.	COURT NO. 1	Order Dtd. 2026-02-24	
4294/2026	25.02.2026	BLAPL-1550/2026	G SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-02-24	BAIL-1
4295/2026	25.02.2026	WP (C) - 6225/2026	N. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-02-25	WRIT BRANCH (DIVISION BENCH-1)
4296/2026	25.02.2026	WP (C) - 6208/2026	A. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-02-25	
4297/2026	25.02.2026	WP (C) - 6236/2026	N. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-02-25	WRIT BRANCH-1
4298/2026	25.02.2026	WP (C) - 6231/2026	N. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-02-25	
4299/2026	25.02.2026	WP (C) - 6226/2026	N. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-02-25	WRIT BRANCH-8
4300/2026	25.02.2026	WP (C) - 6227/2026	N. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-02-25	WRIT BRANCH-8
4301/2026	25.02.2026	WP (C) - 6230/2026	N. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-02-25	WRIT BRANCH (DIVISION BENCH-1)
4302/2026	25.02.2026	WP (C) - 6223/2026	N. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-02-25	
4303/2026	25.02.2026	WP (C) - 6224/2026	N. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-02-25	
4304/2026	25.02.2026	WP (C) - 6252/2026	N. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-02-25	WRIT BRANCH-2
4305/2026	25.02.2026	WP (C) - 6245/2026	N. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-02-25	WRIT BRANCH-3
4306/2026	25.02.2026	WP (C) - 6239/2026	N. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-02-25	
4307/2026	25.02.2026	WP (C) - 6238/2026	N. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-02-25	WRIT BRANCH-8
4308/2026	25.02.2026	WP (C) - 6297/2026	N. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-02-25	WRIT BRANCH-7
4309/2026	25.02.2026	WP (C) -	N. SAHOO	C.O.	COURT	Order Dtd. 2026-02-25	

		6265/2026			NO. 1		
4310/2026	25.02.2026	WP (C) - 6262/2026	N. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-02-25	WRIT BRANCH-7
4311/2026	25.02.2026	WP (C) - 6261/2026	N. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-02-25	WRIT BRANCH-3
4312/2026	25.02.2026	WP (C) - 6255/2026	N. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-02-25	WRIT BRANCH-7
4313/2026	25.02.2026	WP (C) - 6254/2026	N. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-02-25	WRIT BRANCH-2
4314/2026	25.02.2026	WP (C) - 6243/2026	N. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-02-25	WRIT BRANCH-3
4315/2026	25.02.2026	ABLAPL- 10603/2025	B BARIK	C.O.	COURT NO. 17	Order Dtd. 2026-02-23	
4316/2026	25.02.2026	WP (C) - 6237/2026	N. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-02-25	
4317/2026	25.02.2026	ABLAPL- 13567/2025	A MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-02-23	
4318/2026	25.02.2026	WP (C) - 6233/2026	N. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-02-25	WRIT BRANCH-2
4319/2026	25.02.2026	ABLAPL- 13705/2025	SK SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-02-23	
4320/2026	25.02.2026	ABLAPL- 13707/2025	SK SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-02-23	
4321/2026	25.02.2026	ABLAPL- 14933/2025	J PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2026-02-23	
4322/2026	25.02.2026	WP (C) - 4060/2026	D. SAMAL	C.O.	COURT NO. 25	Order Dtd. 2026-03-11	
4323/2026	25.02.2026	BLAPL- 13866/2025	HK PATRA	C.O.	COURT NO. 25	Order Dtd. 2026-02-24	BAIL-1
4324/2026	25.02.2026	CRLA- 331/2025	D P DASH	C.O.	COURT NO. 3	Order Dtd. 2026-04-08	
4326/2026	25.02.2026	BLAPL- 224/2026	B BARIK	C.O.	COURT NO. 3	Order Dtd. 2026-02-24	
4328/2026	25.02.2026	BLAPL- 215/2026	RK BARIK	C.O.	COURT NO. 3	Order Dtd. 2026-02-24	BAIL-1
4352/2026	25.02.2026	WP (C) - 21957/2025	B. K. SETHI	C.O.	COURT NO.	Order Dtd. 2026-01-29	

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4358/2026	25.02.2026	BLAPL-247/2026	B SINGH	C.O.	COURT NO. 25	Order Dtd. 2026-02-24	
4359/2026	25.02.2026	BLAPL-252/2026	AK SRICHANDAN	C.O.	COURT NO. 25	Order Dtd. 2026-02-24	
4360/2026	25.02.2026	BLAPL-503/2026	AK JATI	C.O.	COURT NO. 25	Order Dtd. 2026-02-24	BAIL-1
4019/2026	25.02.2026	WP (C) - 14230/2025	SHOVAKAR	GENERAL		Order Dtd. 2025-07-09	
4020/2026	25.02.2026	WP (C) - 11224/2025	AKSHYA KUMAR BEHERA	GENERAL		Order Dtd. 2026-02-10	WRIT BRANCH-3
4021/2026	25.02.2026	WP (C) - 5297/2026	JITENDRA KUMAR LENKA	GENERAL		Order Dtd. 2026-02-18	WRIT BRANCH-8
4022/2026	25.02.2026	WP (C) - 1755/2026	KAJAL SAHOO	GENERAL		Order Dtd. 2026-02-19	WRIT BRANCH-6
4029/2026	25.02.2026	RSA-466/2017	SURENDRA BEHERA	GENERAL		Order Dtd. 2022-12-07	SECOND APPEAL
4030/2026	25.02.2026	BLAPL-4253/2022	SARBESWAR SAHOO	GENERAL		Entire Order	BAIL-2
4032/2026	25.02.2026	CMP-1340/2025	PRANANATH MISHRA	GENERAL		Entire Brief	
4036/2026	25.02.2026	WP (C) - 32287/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-09-25	WRIT BRANCH-4
4037/2026	25.02.2026	WP (C) - 34769/2022	JNANESH MOHANTY	GENERAL		Order Dtd. 2026-02-18	WRIT BRANCH-1
4038/2026	25.02.2026	WP (C) - 31135/2023	SARBESWAR SAHOO	GENERAL		Entire Document	WRIT BRANCH-7
4039/2026	25.02.2026	CONTC-1376/2024	SARBESWAR SAHOO	GENERAL		Entire Brief	
4073/2026	25.02.2026	WP (C) - 4167/2026	PRAHALLAD CHANDRA DAS	GENERAL		Order Dtd. 2026-02-09	WRIT BRANCH-8
4074/2026	25.02.2026	WP (C) - 4167/2026	PRAHALLAD CHANDRA DAS	GENERAL		Order Dtd. 2026-02-19	WRIT BRANCH-8
4077/2026	25.02.2026	OJC-12904/2000	SATYENDRA NARAYAN SAHU	GENERAL		Order Dtd. 2026-02-19	WRIT BRANCH-8
4105/2026	25.02.2026	WA-134/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-09-10	

4109/2026	25.02.2026	WA-132/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-09-10	
4111/2026	25.02.2026	WA-125/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-09-10	
4114/2026	25.02.2026	WA-138/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-09-10	
4118/2026	25.02.2026	WP (C) - 19327/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-09-23	
4122/2026	25.02.2026	WA-139/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-09-10	
4131/2026	25.02.2026	WP (C) - 5837/2004	SHAKTI PRASAD RATH	GENERAL		Order Dtd. 2006-12-13	WRIT BRANCH-4
4208/2026	25.02.2026	CONTC-7351/2024	PRAHALLAD CHANDRA DAS	GENERAL		Order Dtd. 2026-02-09	
4211/2026	25.02.2026	CRLMC-3977/2025	PUSPANJALI SAHU	GENERAL		Order Dtd. 2025-09-26	
4214/2026	25.02.2026	WP (C) - 11224/2025	AKSHAYA KUMAR BEHERA	GENERAL		Order Dtd. 2026-02-10	WRIT BRANCH-3
4218/2026	25.02.2026	CONTC-5499/2025	PRAHALLAD CHANDRA DAS	GENERAL		Order Dtd. 2026-02-13	CONTEMPT
4225/2026	25.02.2026	WP (C) - 29417/2019	AMIYA BHUSAN DASH	GENERAL		Entire Brief	WRIT BRANCH-2
4231/2026	25.02.2026	RVWPET-218/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-02-19	CIVIL REVISION
4235/2026	25.02.2026	BLAPL-203/2026	SANTOSH KUMAR MAHANTY	GENERAL		Order Dtd. 2026-02-24	BAIL-1
4242/2026	25.02.2026	WP (C) - 29277/2011	AMIYA BHUSAN DASH	GENERAL		Entire Brief	
4247/2026	25.02.2026	OJC-8978/1995	AMIYA BHUSAN DASH	GENERAL		Entire Brief	
4250/2026	25.02.2026	WP (C) - 16408/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-11-26	WRIT BRANCH-2
4259/2026	25.02.2026	ABLAPL-1125/2026	BISWARANJAN DALAI	GENERAL		Order Dtd. 2026-02-25	BAIL-1
4282/2026	25.02.2026	OJC-1760/1996	AMIYA BHUSAN DASH	GENERAL		Entire Brief	
4287/2026	25.02.2026	OJC-2408/1996	AMIYA BHUSAN DASH	GENERAL		Entire Brief	
4325/2026	25.02.2026	WP (C) -	MANOJ KUMAR	GENERAL		Order Dtd. 2026-02-20	WRIT

		36007/2025	RANA				BRANCH-7
4327/2026	25.02.2026	WP (C) - 5903/2026	DEBA KUMAR RATH	GENERAL		Entire Brief	
4095/2026	25.02.2026	CRLMC- 2568/2024	SK SAMIM	GENERAL		Judgement Dtd. 2026-02-12	CRIMINAL MISC
4097/2026	25.02.2026	ABLAPL- 1072/2026	PARTHA SARATHI DAS	GENERAL		Order Dtd. 2026-02-25	BAIL-1
4098/2026	25.02.2026	ABLAPL- 1330/2026	PARTHA SARATHI DAS	GENERAL		Order Dtd. 2026-02-25	
4106/2026	25.02.2026	WP (C) - 12130/2004	M K PANI	GENERAL		Petition	
4116/2026	25.02.2026	WP (C) - 8755/2017	K C PANDA	GENERAL		Order Dtd. 2019-12-11	WRIT BRANCH (DIVISION BENCH)
4119/2026	25.02.2026	WP (C) - 27835/2023	K C PANDA	GENERAL		Order Dtd. 2023-08-29	WRIT BRANCH-3
4123/2026	25.02.2026	FAO- 632/2018	R K DEHURY	GENERAL		Order Dtd. 2024-10-04	MISC. APPEAL SEC.
4125/2026	25.02.2026	FAO- 41/2017	B N SARANGI	GENERAL		Order Dtd. 2025-11-29	MISC. APPEAL SEC.
4126/2026	25.02.2026	FAO- 553/2020	A K MOHANTY	GENERAL		Order Dtd. 2025-10-31	MISC. APPEAL SEC.
4128/2026	25.02.2026	WP (C) - 28393/2022	S K SWAIN	GENERAL		Order Dtd. 2026-02-05	WRIT BRANCH-2
4130/2026	25.02.2026	WP (C) - 28393/2022	S K SWAIN	GENERAL		Order Dtd. 2026-02-05	WRIT BRANCH-2
4132/2026	25.02.2026	WP (C) - 3869/2026	A K BEHERA	GENERAL		Order Dtd. 2026-02-24	WRIT BRANCH-3
4134/2026	25.02.2026	WP (C) - 3873/2026	A K BEHERA	GENERAL		Order Dtd. 2026-02-24	WRIT BRANCH-6
4136/2026	25.02.2026	WP (C) - 2883/2026	R SWAIN	GENERAL		Order Dtd. 2026-02-24	
4143/2026	25.02.2026	RVWPET- 286/2025	G C DAS	GENERAL		Order Dtd. 2026-02-23	
4147/2026	25.02.2026	CRLREV- 156/2026	H K BHOL	GENERAL		Order Dtd. 2026-02-24	
4149/2026	25.02.2026	WP (C) - 20992/2025	JYOTI RANJAN NAYAK	GENERAL		Order Dtd. 2026-02-19	WRIT BRANCH-3
4150/2026	25.02.2026	WP (C) - 21857/2025	B K SWAIN	GENERAL		Order Dtd. 2026-02-23	WRIT BRANCH-5

4153/2026	25.02.2026	WP (C) - 22319/2025	B K SWAIN	GENERAL		Order Dtd. 2026-02-23	WRIT BRANCH-8
4155/2026	25.02.2026	WP (C) - 4763/2026	JYOTI RANJAN NAYAK	GENERAL		Order Dtd. 2026-02-24	
4156/2026	25.02.2026	WP (C) - 2684/2026	P R SWAIN	GENERAL		Order Dtd. 2026-04-02	WRIT BRANCH-2
4159/2026	25.02.2026	RSA- 393/2024	P R SWAIN	GENERAL		Order Dtd. 2026-04-02	
4160/2026	25.02.2026	WP (C) - 20072/2024	JYOTI RANJAN NAYAK	GENERAL		Order Dtd. 2026-02-23	
4163/2026	25.02.2026	WP (C) - 15193/2025	S K PARIDA	GENERAL		Order Dtd. 2026-02-24	WRIT BRANCH-6
4164/2026	25.02.2026	BLAPL- 13715/2025	JYOTI RANJAN NAYAK	GENERAL		Order Dtd. 2026-02-24	
4165/2026	25.02.2026	CRLREV- 31/2026	M MOHANTY	GENERAL		Order Dtd. 2026-03-18	CRIMINAL REVISION
4168/2026	25.02.2026	CRLMC- 4252/2025	D D NAIK	GENERAL		Order Dtd. 2025-10-22	
4177/2026	25.02.2026	BLAPL- 13645/2025	JYOTI RANJAN NAYAK	GENERAL		Order Dtd. 2026-02-24	
4178/2026	25.02.2026	ABLAPL- 1085/2026	S. CHOUDHURY	GENERAL		Order Dtd. 2026-02-23	
4179/2026	25.02.2026	BLAPL- 13896/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2026-02-24	
4181/2026	25.02.2026	WP (C) - 33509/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2026-02-24	WRIT BRANCH-5
4207/2026	25.02.2026	ABLAPL- 1269/2026	SUBHANKAR PANDA	GENERAL		Order Dtd. 2026-02-18	BAIL-1
4209/2026	25.02.2026	ABLAPL- 2158/2026	G. SAMAL	GENERAL		Order Dtd. 5000-01-01	
4210/2026	25.02.2026	WP (C) - 3674/2005	H K BHOL	GENERAL		Order Dtd. 2005-04-18	
4212/2026	25.02.2026	WP (C) - 3674/2005	H K BHOL	GENERAL		Order Dtd. 2005-04- 18Petition, Annexure, Counter,	
4213/2026	25.02.2026	WP (C) - 7116/2005	D SAMAL	GENERAL		Order Dtd. 2017-10-27	
4215/2026	25.02.2026	FAO- 241/2019	R K PADHIARI	GENERAL		Order Dtd. 2019-10-17	MISC. APPEAL SEC.
4217/2026	25.02.2026	RSA- 148/2022	B K MOHARANA	GENERAL		Entire Order	SECOND APPEAL
4220/2026	25.02.2026	BLAPL- 21116/2014	S K PRUSTY	GENERAL		Order Dtd. 2015-01-27	
4224/2026	25.02.2026	WP (C) - 34769/2022	K SAHOO	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-1

4234/2026	25.02.2026	CMP-350/2026	C SAHU	GENERAL		Order Dtd. 9999-12-31	
4239/2026	25.02.2026	BLAPL-216/2026	P K PANI	GENERAL		Order Dtd. 2026-02-24	BAIL-1
4240/2026	25.02.2026	WP (C) - 2361/2026	S RAY	GENERAL		Order Dtd. 2026-02-25	WRIT BRANCH-8
4241/2026	25.02.2026	WP (C) - 4631/2026	C R NAYAK	GENERAL		Order Dtd. 2026-02-24	WRIT BRANCH-3
4243/2026	25.02.2026	WP (C) - 3370/2026	M BEHERA	GENERAL		Order Dtd. 2026-02-10	
4244/2026	25.02.2026	WP (C) - 4211/2026	B RATH	GENERAL		Order Dtd. 2026-02-13	WRIT BRANCH-7
4245/2026	25.02.2026	WA-1598/2024	C R NAYAK	GENERAL		Order Dtd. 2026-02-02	WRIT APPEAL
4246/2026	25.02.2026	WP (C) - 5781/2026	C R NAYAK	GENERAL		Order Dtd. 2026-02-25	
4329/2026	25.02.2026	WP (C) - 28717/2025	S. DAS	GENERAL		Order Dtd. 2026-01-22	
4330/2026	25.02.2026	WP (C) - 28927/2025	S. DAS	GENERAL		Order Dtd. 2026-01-22	
4331/2026	25.02.2026	CRLMP-1259/2025	S KHAN	GENERAL		Order Dtd. 2025-11-14 Petition, Annexure,	
4332/2026	25.02.2026	WP (C) - 28633/2025	S. DAS	GENERAL		Order Dtd. 2026-01-22	WRIT BRANCH (DIVISION BENCH-2)
4333/2026	25.02.2026	BLAPL-12090/2025	S KHAN	GENERAL		Order Dtd. 2026-02-18 Petition, Annexure,	
4334/2026	25.02.2026	WPC (OAC) - 3012/2015	M NAIK	GENERAL		Order Dtd. 2023-03-03	OA Branch
4335/2026	25.02.2026	WPC (OAC) - 3011/2015	M NAIK	GENERAL		Order Dtd. 2023-03-03	OA Branch
4336/2026	25.02.2026	CRP-17/2023	S K JONEDKHAN	GENERAL		Order Dtd. 2026-01-05	CIVIL REVISION
4337/2026	25.02.2026	WP (C) - 6874/2022	N K ROUT	GENERAL		Order Dtd. 2022-11-25 Petition, Annexure,	WRIT BRANCH-5
4338/2026	25.02.2026	OJC-1816/1996	T SETHI	GENERAL		Order Dtd. 2008-03-05 Petition, Annexure,	
4339/2026	25.02.2026	CONTC-3355/2025	SK SAHOO	GENERAL		Order Dtd. 2025-11-06	
4340/2026	25.02.2026	WP (C) - 2654/2022	S K DAS	GENERAL		Order Dtd. 2026-02-03	WRIT BRANCH-8
4341/2026	25.02.2026	OJC-	S K DAS	GENERAL		Order Dtd. 2006-05-12	

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4342/2026	25.02.2026	WPC (OAC) - 84/2002	A K PARIDA	GENERAL		Order Dtd. 2021-11-25 Petition, Annexure,	OA Branch
4343/2026	25.02.2026	RVWPET-56/2008	S K SWAIN	GENERAL		Order Dtd. 2009-08-21	
4344/2026	25.02.2026	RVWPET-56/2008	S K SWAIN	GENERAL		Order Dtd. 2009-08-21	
4345/2026	25.02.2026	RVWPET-56/2008	S K SWAIN	GENERAL		Order Dtd. 2009-08-21	
4346/2026	25.02.2026	RVWPET-56/2008	S K SWAIN	GENERAL		Order Dtd. 2009-08-21	
4347/2026	25.02.2026	RVWPET-56/2008	S K SWAIN	GENERAL		Order Dtd. 2009-08-21	
4348/2026	25.02.2026	RVWPET-56/2008	S K SWAIN	GENERAL		Order Dtd. 2009-08-21	
4349/2026	25.02.2026	RVWPET-56/2008	S K SWAIN	GENERAL		Order Dtd. 2009-08-21	
4350/2026	25.02.2026	WP (C) - 3568/2024	J SAHOO	GENERAL		Order Dtd. 2024-04-02 Petition, Annexure,	WRIT BRANCH (DIVISION BENCH-2)
4351/2026	25.02.2026	WP (C) - 15422/2015	K S SAHOO	GENERAL		Order Dtd. 2016-03-04	
4353/2026	25.02.2026	WP (C) - 12565/2016	K S SAHOO	GENERAL		Order Dtd. 2016-03-04	
4354/2026	25.02.2026	TRP (C) - 310/2022	U DAS	GENERAL		Order Dtd. 2023-01-27	M.J.C.
4355/2026	25.02.2026	WA-467/2018	R K ROUT	GENERAL		Order Dtd. 2022-10-31	WRIT APPEAL
4356/2026	25.02.2026	WP (C) - 14205/2016	P N NAYAK	GENERAL		Order Dtd. 2026-02-25	WRIT BRANCH (DIVISION BENCH-1)
4357/2026	25.02.2026	WP (C) - 6895/2019	L ACHARI	GENERAL		Order Dtd. 2026-02-23	WRIT BRANCH-11
4361/2026	25.02.2026	WP (C) - 4593/2026	B DAS	GENERAL		Order Dtd. 2026-04-08	WRIT BRANCH (DIVISION BENCH-2)
4362/2026	25.02.2026	BLAPL-10967/2025	S SATAPATHY	GENERAL		Order Dtd. 2025-11-18	BAIL-2
4363/2026	25.02.2026	BLAPL-12096/2025	P BEHERA	GENERAL		Order Dtd. 2026-02-25	
4364/2026	25.02.2026	WP (C) - 5791/2026	P BEHERA	GENERAL		Order Dtd. 2026-02-25	WRIT BRANCH-3
4365/2026	25.02.2026	CRLMC-	P BEHERA	GENERAL		Order Dtd. 2026-02-13	

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4366/2026	25.02.2026	WP (C) - 28515/2025	Y DAS	GENERAL		Order Dtd. 2026-02-23	WRIT BRANCH-7

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